

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 294 OF 2015 &
IA NO. 142 OF 2016**

Dated: 17th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

SRM Power Pvt. Ltd.

...Appellant(s)

Vs.

Bangalore Electricity Supply Co. Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ankit Shah
Mr. Amit Yadav

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R. 2 & 4

ORDER

It is represented by learned counsel for the appellant that rejoinder will be filed during the course of the day.

Pleadings are complete. List the matter for hearing on **17.08.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt